

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 179 of 2003

Jabalpur, this the 25th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (Judical)
Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

1. Dr. P.C. Bansode, aged 58 years, son of Shri M.B. Bansode, Officer i/c
2. Dr. M.L. Nagar, aged 53 years, son of Shri Sidhnath Nagar, Asstt. Director,
3. R.P.S. Tyagi, aged 53 years, son of Shri A.S. Tyagi, Asst Director
4. Shri Ram aged 55 years, son of Shri B.P. Dubey, Technical Officer,
5. S.K. Chhawara, aged 48 years, son of Shri Baboolal, Tech. Officer,
6. Dr. G.S. Toriwal, aged 51 years, son of Shri K.R. Toriwal, store Keeper
7. P.K. Verma, aged 51 years, son of Shri A.C. Verma Sr. Clerk
8. Suresh Singh, aged 41 years, son of Shri S.K. Singh. Lab. Asstt.
9. Deepak Kr Yadav, aged 24 years, son of Shri S.P.S. Yadav, Jr. Clerk,
10. Om Prakash Gond, aged 31 years, son of Shri Rajpati Gond, Driver,
11. Krishan Kumar Markam, aged 44 years, S/o Shri Budhulal, Carpenter,
12. P.L. Thakre, aged 44 years, son of Shri Shiv Lal Thakre, Jr. M.C.O.
13. Patiraj Singh, aged 44 years, son of Shri Ramphar Singh, Jr. MCO
14. Smt Geeta Dubey, aged 52 years, widow of late Shri AP Dubey, lab. Attendent
15. Bhagwan Dass, aged 45 years, son of Shri Dwarka Prasad, Field man,
16. Ram avatar, aged 59 years, son of Shri Rama Sahaya, Maji

17. Akbar Khan, aged 57 years, S/o Shri Shakur Khan, Watchman

18. Prabhulal, aged 48 years, son of Shri Diliva Mochi, Watchman.

19. Smt. Late Raghuvanshi aged 44 yrs. Wife of Shri Phool Chand, Safaiwala,

APPLICANTS

All Applicants (1) to (19) working on the post as indicated against their names at Indian Grain Storage Management & Research Institute, Adhartal, Jabalpur (M.P.)

(By Advocate - Shri P.N. Dubey)

VERSUS

1. Union of India through Secretary Ministry of Consumer Affairs, Food & Public Distribution. Deptt of Food & Public Distribution. Krishi Bhavan, New Delhi

2. Secretary, Ministry of Consumer Affairs, Food & Public Distribution. Deptt of Food & Public Distribution, Krishi Bhavan, New Delhi.

3. Controller of Accounts, Ministry of Consumer Affairs, Food & Public Distribution, Kashurba Gandhi Marg, New Delhi.

4. Secretary, Ministry of Finance, Govt. of India, New Delhi.

RESPONDENTS

ORDER (ORAL)

By Shanker Raju - Member (Judicial) :-

The claim of the applicants are that there is inaction on the part of the respondents by which the salary and medical facilities of the applicants have been withheld since October 2002. This has been done on account of the fact that posts against which the applicants were working were abolished. The applicants represented to the respondents for release of their salary and medical facilities, which has not yet been responded to. Ends of justice would be duly met, keeping in view the pathetic condition of the applicants, to direct the respondents to treat the present Original Application as a supplementary representation and dispose of the claim of the applicant for release of salary

and other benefits in accordance with law and rules on the subject by a detailed and speaking order to be passed within one month from today. Let the copy of this Order alongwith the Original Application be send to the respondents.

Cirrhosaurus

(R.K. UPADHYAYA)
MEMBER (A)

S. Raji

(SHANKER RAJU)
MEMBER (J)

पृथिव्येन सं अे/व्या..... अदलपुर, दि.....
पति/दिवि द्वे विद्युते-

(1) लालिया, उमा, लक्ष्मी, वर्षा इन्हें खिलायें, जबलपुर
 (2) अंकुर, दीपा, विनिधि इन्हें खिलायें
 (3) धर्म, नीति, विजय/कुमा इन्हें काठडार
 (4) वंशदेवी, वंशदेवी, जबलपुर वराधरीन

एस.एस. जड़नपुर
के जनान्तर
का काउन्सल P.W. Dabey, A.C.W.
R.S.P. No. 2 with permission

जीव साक्षी
प्रभु लिलामुख 28/3/05

Issued 3-3-58
on 28 Feb